research institutions, Central Ministries, and State Government. The concerns express by all stakeholders have been duly considered in the Draft Final Notification.

Polavaram Project

3087. SHRI SURENDRA LATH: MS. PRAMILA BOHIDAR:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government have given environmental clearance to multi purpose Polavaram Project of Andhra Pradesh;
 - (b)jf so, the details thereof;
- (c) whether Government had received any representation from the Government of Orissa about the project; and
- (d) if so, the details thereof and the action taken report of the representation?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) Yes Sir.

- (b) The environmental clearance to Polavaram multipurpose project was accorded on 25th October 2005.
 - (c) Yes, Sir.
- (d) Government of Orissa has raised objection against the submergence of areas in Orissa. The objection of Govt, of Orissa has been referred to Govt, of Andhra Pradesh for comments.

Chemical fluids released from big industries

†3088. SHRI SHREEGOPAL VYAS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the environment gets affected due to the release of chemical fluids from the big industries like steel, in the forest areas of the country and thus making water of the rivers not fit for human consumption;
- (b) if so, the names of the areas where this problem has been experienced;

[†] Original notice of the question was received in Hindi.

- (c) the reaction of the people living in forests towards this problem; and
- (d) whether a demand for small and village industries based on forest produces has arisen from those areas?

THE MINISTER OF STATE IN THE MINISTRY ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Autonomous status to Zoos

†3089. MISS ANUSUIYA UIKEY: Will Minister ENVIRONMENT AND FORESTS be pleased to state:

- (a) what is the number of zoos in the country, State-wise;
- (b) whether there is any proposal under consideration to make the zoos an autonomous body; and

THE MINISTER OF STATE IN MINISTRY THE ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) There are 206 zoos in the country, recognised by the Central Zoo Authority. The State-wise break up of the number of zoos is provided in the enclosed Statement (See below)

(b) and (c) The Government of India, which operators the National Zoological Park, Delhi is considering making it autonomous. However, a final decision regarding autonomy to National Zoological Park, Delhi is yet to be taken.

Statement Number of recognised Zoos in Various States

SI.No	o. Name of the State	No. of Zoos
1	2	3
1.	Andhra Pradesh	18
2.	Assam	5
3.	Arunachal Pradesh	2
4.	Andaman & Nicobar Islands	1
5.	Bihar	1

[†] Original notice of the question was received in Hindi.